

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)



EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

TWELFTH REPORT

(Presented on 5-3-1986)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twelfth Report.

2. The Committee met on 4 March, 1986 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to six Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Organ (Authority for Use for Therapeutic and Transplantation Purposes) Bill, 1985 by Shri Manik Sanyal.
- (2) The Constitution (Amendment) Bill, 1985 (*Amendment of article 311, etc.* by Shri Thampan Thomas).
- (3) The Farmers Old Age Pension Bill, 1986 by Shri Balasaheb Vikhe Patil.
- (4) The Compulsory Military Training Bill, 1986 by Shri Uttam Rathod.

The Committee further recommend that the remaining two Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

4 March, 1986

13 Phalguna, 1907 (Saka).

M. THAMBI DURAI,
Chairman,

*Committee on Private Members'
Bills and Resolutions.*

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1	The Organ (Authority for Use for Therapeutic and Transplantation Purposes) Bill, 1985 by Shri Manik Sanyal.	184 of 1985	A	2 hours
2	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 311, etc.</i>) by Shri Thampam Thomas.	170 of 1985	A	2 hours
3	The Advocates (Amendment) Bill, 1986 (<i>Amendment of section 1, etc.</i>) by Shri Priya Ranjan Das Munsi.	4 of 1986	B	2 hours
4	The Hindu Marriage (Amendment) Bill, 1986 (<i>Amendment of sections 24 and 25</i>) by Shri Priya Ranjan Das Munsi.	1 of 1986	B	2 hours
5	The Farmers Old Age Pension Bill, 1986 by Shri Balasaheb Vikhe Patil.	5 of 1986	A	2 hours
6	The Compulsory Military Training Bill, 1986 by Shri Uttam Rathod.	3 of 1986	A	2 hours